

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9598/2019

(Arising out of impugned final judgment and order dated 01-03-2019 in CRA No. 2847/2014 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BRAJESH SINGH

Respondent(s)

Date : 24-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Ram Kumar, Adv.  
Mr. Sanjay Kumar Tyagi, AOR  
Mr. Raj Pal Singh, Adv.  
Mr. Yogesh Pachouri, Adv.

For Respondent(s) Mr. Krishna Pal Singh, AOR  
Mr. Madhavendra Singh, Adv.  
Mr. Mohan Singh, Adv.  
Ms. Anvita Aprajita, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Leave granted.

(SUMAN WADHWA)  
AR CUM PS

(PRADEEP KUMAR)  
BRANCH OFFICER